

Central Administrative Tribunal

Allahabad Bench, Allahabad.

O.A.No.1806/94.

(1)

Wednesday, this the 28th day of February, 2001

HON'BLE SHRI S.K.I. NAQVI, MEMBER (M)
HON'BLE SHRI S.A.T. RIZVI, MEMBER (A)

Munnalal, S/o Sh. Ram Ratan
R/O MA 526-A, Near Ground of Hot Nagra Jhansi,
Presently working as SOM Grade I under
Inspector of Works (M) Jhansi.

.....Applicant.

(By Advocates: Shri M.K.Upadhyay)

Versus

1. Union of India through the
General Manager (Central Railway)
Bombay V.T.
2. Divisional Railway Manager,
C, Railway, Jhansi.
3. Senior Officer Personnel,
C, Railway, Jhansi.

...Respondents

(By Advocate: Shri J.N.Singh)

O R D E R (ORAL)

By Hon'ble Shri S.K.I.Naqvi, M(A):

In this case, the applicant has sought for relief for direction to the respondents to declare that the applicant stood promoted from 9.11.1992 as Karya Nirishak Grade III in the scale of Rs.1400-2300 with all consequential benefits. The main contention of the applicant is that the junior to him in the seniority list was promoted on 9.11.92 and, therefore, he ought to have been promoted from the date when his junior was promoted.

It is quite evident from the pleadings that promotion from the post of Sub-Overseer Mistri Gr.I to the post of Karya Nirishak Gr.III is through departmental promotion examination, and Applicant also appeared in the examination held on 1.5.1992 and, therefore, the seniority is not basis of promotion. Shri Upadhyay, learned counsel for the applicant mentions that the applicant is not in touch with him for several years and he does not know the present service status of the applicant and also has no instructions to prosecute the matter.

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For the reasons, the OA is dismissed for non-prosecution
without any order as to costs.

S.A.T. Rizvi

(S.A.T. Rizvi)

M (A)

S.K.I. Naqvi

(S.K.I. Naqvi)

M (J)

/sunil/